THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The meeting in question has already taken place.

(b) The meeting took place from 5-9 November 1973. The talks covered the fields of Canadian development assistance to India, trade between the two countries, joint ventures in India, Canada and third countries food, civil aviation and tourism and cooperation in the fields of science and technology.

### तेल वेधन उपकरण

710. श्री राम सहाय : क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तेल वेधन उपकरणों के देश में निर्माण करने के लिए कोई योजना बनायी गई है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है और इस प्रकार के उपकरण बनाने के कार्य में देश कब तक आत्म निर्भर हो जायेगा ?

### †[Oil Drilling equipment

710. SHRI RAM SAHAI : Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) whether any scheme has been prepared for manufacturing oil drilling equipment in the country; and

(b) If so, what are the details thereof and by when the country would become self-sufficient in such equipment ?]

**भारी उद्योग मंत्रालय में उपमंत्री (श्री दलबीर सिंह)** :(क) और(ख) भारी इंजीनियरिंग निगम द्वारा तेल वेधन उपकरणों का निर्माण करने की एक योजना तेल एवं प्राकृतिक गैस आयोग के परामर्श से तयार की जा रही है। ऐसे उपकरणों से देश को स्वावलंबी बनाने की आवश्यकता को ध्यान में रखकर विस्तृत ब्यौरे का पता लगाया जा रहा है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) and (b) A scheme to manufacture oil drilling equipment is being formulated by HEC in consultation with the Oil and Natural Gas Commission. The details are being worked out keeping in view the need to make the country self-sufficient in such equipment.]

### अन्तर्राष्ट्रीय न्यायालय के समक्ष पाकिस्तानी युद्धबंदियों पर मुकदमा चलाये जाने के मामले।

711. श्री राम सहाय : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान 195 पाकिस्तानी युद्धबंदियों के मामले की अन्तर्राष्ट्रीय न्यायालय के समक्ष अब भी पैरवी कर रहा है;

(ख) क्या पाकिस्तान का यह कार्य सिमला तथा दिल्ली समझौतों की भावना के अनुकूल है; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर 'ना' हो तो इस संबध में सरकार की क्या प्रतिक्रिया है ?

**विदेश मंत्रालय में राज्य मंत्री (श्री सुरेंद्र पाल सिंह)** : (क ) जी हां।

### [Pakistan's POWs trial case before the International Court of Justice

711. SHRI RAM SAHAI : Will the Minister of EXTERNAL AFFAIRS be plaeased to state :

(a) whether it is a fact that Pakistan is still pursuing the case of 159 POWs before the International Court of Justice;

(b) whether Pakistan's act is in accord with the spirit of Simla and Delhi Agreements; and

(c) if the answer to part (b) above be in the negative the reaction of Government in this regard ?]

†[ ]English translation